

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
PMGSY IN RAJASTHAN .

571

Dr. Gyan Prakash Pilania

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, INFORMATION AND BROADCASTING, RURAL DEVELOPMENT be pleased to state :-

- (a) the length of roads constructed vis-à-vis target for the same under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years in Rajasthan;
- (b) the agencies which have been entrusted with the responsibility of construction of road;
- (c) whether delay in not adhering to time schedules and targets has resulted in cost escalation; and
- (d) if so, the persons responsible and the action taken against them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI PRADEEP JAIN `ADITYA`)

(a): The length of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) during last 3 years in Rajasthan, vis-à-vis target is as follows :-

Year	Target (km.)	Length Constructed (km.)
2006-07	6200	6216.33
2007-08	9215	9887.50
2008-09	8200	10,349.93

(b): Under PMGSY, rural road projects are implemented by the agencies of the State Government.

(c)&(d): Contracts under PMGSY are fixed price contracts and hence escalation in cost of input materials does not affect the contract value. The Ministry, however, permits States on case to case basis to revise the estimated cost of projects in order to accommodate increase in the prices of steel, cement and bitumen upto 75days from the date of clearance issued by the Ministry. The revision is allowed only for the projects which have not been awarded.